

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**COURT-I, MUMBAI BENCH**

**ITEM No.32**

**CP(CAA)34/MB/2021 In CA(CAA)1212/MB/2018**

**IN THE MATTER OF:**

Jhawar Commodities Pvt Ltd.

....Petitioner

**Order under Section 230-232 of the Companies Act, 2013.**

**Order delivered on 29.07.2021**

**CORAM:**

**SH. BHASKARA PANTULA MOHAN**  
**HON'BLE. ACTG. PRESIDENT**

**SH. NARENDRA KUMAR BHOLA**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner :Mr. Harsh Rupareliaa/w Mr. Rahul Atal i/b M/s Harsh  
Ruparelia& Co., Chartered Accountants

**ORDER**

Order reserved.

Sd/-

**(BHASKARA PANTULA MOHAN)**  
**ACTG. PRESIDENT**

Sd/-

**(NARENDRA KUMAR BHOLA)**  
**MEMBER (TECHNICAL)**